परसैट हो। रही है श्रीर श्रगले दो वर्षों में श्रीप उस लीकेज को कितना कम कर सकेगे, इसके विषय में बतायें ?

श्री शानु प्रताप सिंह: गोदाम तो बनवाये जा रहे है परन्तु मैं इमें स्वीकार नहीं करता हूं कि सन् 1981 में प्रकाल पड़ने वाला है। इनका कोई प्रमाण नहीं है ग्रीर न काई ग्राधार है। फोरकास्ट गलत भी हो सकता है ग्रीर सही भी हो सकता है, उसको ग्राधार नहीं माना जा मकता है।

Pollution in Metropolitan Cities

727 SHRI K PRADHANI Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITA-TION be pleased to state

- (a) what are the names of the Metropolitan cities including Delhi where pollution of water and air is posing growing danger;
- (b) whether environmental factors are responsible for incidence of cancer to the extent of 90 per cent, and
- (c) if so, what preventive measules Government of India propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTEY OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI RAM KINKAR). (a) to (c) A statement is laid on the Table of the Sabha.

Statement

- (a) There is indication of growing water and air pollution in Metropolitan cities in varying degrees.
- (b) Experiments have shown that large proportion of cancers are related to individual's personal environment and the environment around the person during work and rest. The percentage would vary in different regions of the country from 50 to 80:
- (c) As a first step towards control of environmental pollution the Water

(Prevention and Control of Pollution)
Act, 1974, was enacted. Under this
Act Water Pollution Control Boards
have been set up in various States in
the country to tackle the water pollution
problem To control air pollution
the Government has already introduced
the Air (Pevention and Control of
Pollution) Bill, 1978, in the Parliament,
which is at present under the consideration of a Joint Committee of both the
Houses

As far as the environmental factors causing cancer are concerned various epidemiological studies have been undertaken in various parts of the country. The hazards of usage of different substances have been intimated to the authorities concerned for taking up suitable measures in the primary prevention of cancer.

SHRI K PRADHANI: May I know from the hon Minister whether all the States including Orissa have constituted the Water Pollution Control Boards and if so, what action they have taken so fare to prevent water pollution?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND RE-HABILITATION (SHRI SIKANDAR BAKHT) The reasons which cause water pollution are industrial effluents and domestic sewage They happen practically in every State The steps that we have taken are we have already passed Water Pollution Act during 1974, and during December 1977, we passed the Cess Act too, so that these Boards which are looking after these problems are provided with proper funds Very recently, on Air Pollution also a new Bill has been introduced

MR. SPEAKER: His question is whether all the States have formed the Boards

SHRI SIKANDAR BAKHT: Most of the States have formed the Boards. The remaining States are being persuaded to adopt this Act. There are only three States remaining and they are also going to fall in line with others. MR. SPEAKER: He asked whether Orissa has formed the Board.

SHRI SIKANDAR BAKHT: No. Orissa has not yet formed the Board.

SHRI K. PRADHANI: In his answer the hon. Minister has stated:

"The hazards of usage of different substances have been intimated to the authorities concerned for taking up suitable measures in the primary prevention of cancer."

What are those hazardous substances and what action has been taken after the passing of the Water Pollution Bill?

SHRI SIKANDAR BAKIIT. It is considered that micro and macro environmental causes result in cancer. Micro environmental causes are those which are within one's individual body. The things which have been held to be responsible for this are:

Use of Kangri in Kashmir, which causes abdominal skin cancer,

Chewing of tobacco and betel quid, which is associated with a high incidence of oral cancer.

Food habits, using edible oils, during the processing of which hazardous contaminants such as solvent residues or accidental contaminants like argemone are added.

excess consumption of alcoholic beverages, cigarette smoking and even excess exposure to sunlight, which may cause sking cancer.

There are number of other things like...

MR. SPEAKER: What are the environmental causes?

SHRI SIKANDAR BAKHT: In the technical jargon, I said: "Micro and Macro environmental causes". Macro environmental causes are the ones which you have referred to. While air pollution is caused by emission of gaseous and particulate matter from the industries as well as automobile

exhausts, water pollution is caused due to discharge of industrial effluents and domestic sewage.

SHRI R. K. MHALGI: May I know from the hon. Minister the centres in various parts of the country where epidemiological studies are being carried out at present?

SHRI SIKANDAR BAKHT. It has been categorised. A few studies conducted by the National Environmental Engineering Rsearch Institute, Nagpur during 1977-78 indicate the maximum levels of Sulphur Dioxide in cities like Bembay, Calcutta, Delhi and Madras. Then the Indian Council of Medical Research has reported that a large proportion of cancers are related to and macro environmental micro causes. Now, this is a sort of very general thing. But the fact is that relatively little is known, however, of the effects of low exposure to a large number of carcinogenic factors, such as is implied in the carcinogenic hazard associated with environmental pollution. Then there is one substance which is called Peroxy acvl nitrate (PAN) and some benezene compounds can cause cancer if they are inhaled in sufficient doses. Benz Pyrene is now considered as indicator chemical whose presence in ambient air above a certain concentrations is considered as carcinogenic threat. There is no systematic measurements of concentrations of Benz Pyrene...

MR. SPEAKER: All hypothetical questions...

SHRI R. K. MHALGI: Sir, my question has not been replied to.

SHRI SIKANDAR BAKHT: The National Environmental Engineering Research Institute Nagpur, has carried out a study of the levels of Sulpher Dioxide only.

SHRI KRISHNACHANDRA HAL-DER: Sir, all of us know that in West Bengal both the Ganges and Damodsr rivers are flowing and both the sides of these two rivers are the industrial belts. So the waters of both these rivers get polluted. I would like to know whether in co-ordination with the State Government, the Central Government has any scheme to prevent the water pollution of these two rivers in West Bengal.

SHRI SIKANDAR BAKHT: Sir, the State Board itself is looking after the control of water pollution in these two rivers.

गोशमीं की कमी के कारण मध्य प्रदेश में सादयाओं की वसुली में कमी

*731. श्री कचरलाल हेमराज जैन: क्या कृषि श्रीर सिंचाई मती यह बताने की कृपा करेगे कि

- (क) क्या भारतीय खाद्य निगम ने मध्य प्रदेश मे गादामो की कमी के कारण धान तया खाद्यान्नो की वसूली कम कर दी है.
- (ख) यदि हा, तो इसके फलस्वरूप भारतीय खाद्य निगम को कितना घाटा हो रहा है, ग्रीर
- (ग) इसे पूरा करने के लिए सरकार द्वाराक्या कदम उठायें जा रहे है?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH) (a) All stocks of paddy offered by the producers and conforming to the prescribed specifications are being purchased at the support price. Rice stocks due from millers as levy are also being lifted by the Food Corporation of India in full Besides, voluntary offers by Rice Millers of stocks over and above their levy dues are also being accepted subject to the availability of godown space. As on 11th April 1979, the total procurment in the State comes to 8,160 tonnes of Paddy against a bare 431 tonnes in the corresponding period of last kharif marketing season of 1977-78. A quantity of 2,44,694 tonnes of rice has been procured this year against 1,59,379 in the corresponding period of last marketing season

(b) and (c) Do not arise.

श्री कचरूलाल हेमराज जैन : मती महोदय ने जो उत्तर दिया है, उससे सनीब तो है। पजाब, हरियाणा, भ्रौर यु॰ पी॰ मे किसानो से धान लिया जाता है और मिल-मालिको से चावल के रूप मे लेवी ली जाती है। मध्य प्रदेश में मिल वाले--चाबल बेचने वाले लोग-किमानो को धान का उचित मृत्य नहीं देते हैं। वहां गोडाउन्ज की कमी है। मैं मत्नी महोदय से यह जानना चाहता ह कि वहा पर भारतीय खाद्य निगम ने कितना धान खरीदा है। चावल की तुलना मे धान की खरीद कम है। इस लिए किसानो की तरक से बार-बार चिल्लाहट मचा रहती है। मेरे जिले मे धान 60, 65 या 66 हराए प्रति-क्विटल के हिसाब से खरीदा जाता है ग्रीर भारतीय खाद्य निगम के ग्रधिकारी मडी मे रहने के बावजूद सपोर्ट प्राइम नहीं दिला पाते है।

श्री भान प्रताप सिंह : धान कितना खरीदा गया है यह तो मेरे उत्तर मे हैं। रहा यह कि धगर इस प्रकार की कोई शिका-यत है तो जिस समय खरीदारी का मौसम हो उस समय धगर माननीय सदस्य बतायेंगे तो उस का उचित प्रवध किया जायेगा।

श्री कवक्लाल हेमराज जैन: जिस समय यह धान खरीदा जा रहा था, उम समय भी मैं ने धाप के मजालय को लिख कर के इस की याद दिलायी थी, उस के बाद भी मेरे किसान सारे लुट गए। घ्रव एक साल के निये और लम्बी पेशी माननीय मजी जी ने माग ली है। मैं ने उन को याद दिलायी है घौर उन को चिट्ठी लिखी है। घगर वह कहें तो उन के कार्यालय में वह पहुचा दू, मेरे किसानों को साध नहीं पहुंचा है।